

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 36

IA 4413/2023 In C.P. (IB)/679(MB)2020

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **25.10.2023**

NAME OF THE PARTIES: **POLYCAB INDIA LTD. V/s RAYS POWER**
INFRA PRIVATE LIMITED

Section 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Hrishikesh Shukla, Advocate i/b Economic Laws Practice appeared for the Petitioner.
2. Mr. Rohan Agrawal, Advocate appeared for the Respondent.
3. The present Company Petition is de-reserved in view of additional documents sought to be placed before this Bench in IA No. 4413/2023.
4. Respondent, who is original Petitioner, is directed to place on record reply in IA 4413/2023.
5. No further arguments shall take place.
6. List this matter on **23.11.2023** for further consideration.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)